

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
JUKU ORCHEM PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                              |
|---------|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | JUKU ORCHEM PRIVATE LIMITED                                                                                                                                          |
| 2.      | Date of incorporation of corporate debtor                                          | 19 <sup>th</sup> September 1997                                                                                                                                      |
| 3.      | Authority under which corporate debtor is incorporated /registered                 | RoC - Chennai                                                                                                                                                        |
| 4.      | Corporate Identity No. / Limited Liability Identification No.of corporate debtor   | U15141TN1997PTC070777                                                                                                                                                |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | #S-3, Royal Suite, No.14, Saravana Street T. Nagar, Chennai-600017, Tamil Nadu.                                                                                      |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 22 <sup>nd</sup> November 2022                                                                                                                                       |
| 7.      | Liquidation commencement date of corporate debtor                                  | 23 <sup>rd</sup> November 2022                                                                                                                                       |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Chandrasekhar Sagutoor<br>IBBI/IPA-001/IP/P-00960/2017-2018/11581                                                                                                    |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | G5 & G6, Ground Floor,<br>SVP Salma Arcade Complex<br>No.333/17, Arcot Road, Trustpuram,<br>Kodambakkam, Chennai – 600 024, Tamil Nadu.<br>Email: sagutoor@gmail.com |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | G5 & G6, Ground Floor, SVP Salma Arcade Complex, No.333/17, Arcot Road, Trustpuram, Kodambakkam, Chennai – 600 024, Tamil Nadu.<br>Email: liquidatorjopl@gmail.com   |
| 11.     | Last date for submission of claims                                                 | 23 <sup>rd</sup> December 2022                                                                                                                                       |

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of liquidation of Juku Orchem Private Limited on 23<sup>rd</sup> November 2022 (order received on 2<sup>nd</sup> December 2022).

The stakeholders of Juku Orchem Private Limited are hereby called upon to submit their claims with proof on or before 23<sup>rd</sup> December 2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

-Sd-

**Chandrasekhar Sagutoor**

Liquidator in the matter of Juku Orchem Private Limited

Date : 3<sup>rd</sup> December 2022

Place: Chennai